

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Monday THE 1st Day Of July 2024  
COURT HALL NO.9 AT DHARWAD BENCH, DHARWAD (AFTER COMPLETION OF DB OF HON'BLE  
SGRJ & HON'BLE GBJ)  
at 04:40PM  
BEFORE  
THE HON'BLE JUSTICE G BASAVARAJA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
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MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU

**ORDERS**

1	CRL.RP 551/2018 (, ) REG: COMPLIANCE OF OFFICE OBJN ON IA 1/24 FOR RECALLING FILED BY THE COUNSEL FOR IMPEADING APPLICANT 2) IA 2/24 FOR IMPEADING FILED BY THE COUNSEL FOR IMPEADING APPLICANT 3) IA 3/24 FOR DIRECTION FILED BY THE COUNSEL FOR IMPEADING APPLICANT	PET: SMT. ZUBAIDA HALEEMA AMEEN	RES: THE STATE OF KARNATAKA HCGP FOR RESPDT/STATE SACHIN B S FOR IMPEADING APPLICANT (VK FILED)
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Connected With

**COURT HALL NO :36**

- 1.1 CRL.RP 552/2018 (397, ) PET: SMT. ZUBAIDA RES: THE STATE OF  
REG: COMPLIANCE HALEEMA AMEEN KARNATAKA  
OF OFFICE OBJN  
ON IA 1/24 FOR HCGP  
RECALLING FILED SACHIN B S FOR  
BY THE COUNSEL IMPEADING APPLICANT  
FOR IMPEADING  
APPLICANT (VK FILED)  
2) IA 2/24 FOR  
IMPEADING FILED  
BY THE COUNSEL  
FOR IMPEADING  
APPLICANT  
3) IA 3/24 FOR  
DIRECTION FILED  
BY THE COUNSEL  
FOR IMPEADING  
APPLICANT
- 2 CRL.RP 554/2018 (, ) PET: SMT ZUBAIDA RES: THE STATE OF  
REG: COMPLIANCE HALEEMA AMEEN KARNATAKA AND OTHERS  
OF OFFICE OBJN HCGP FOR R1/STATE  
ON IA 1/24 FOR B S SACHIN FOR R2 TO  
RECALLING THE R4  
ORDER DTD 3/1/24  
2) IA 2/24 FOR  
IMPEADING A/W  
DOCUMENTS  
3) IA 3/24 FOR  
DIRECTION

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